

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.04.2021 (MONDAY)

COURT OF CHAIRPERSON

10:25 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 731 of 2020	Technology Development Board Vs. Anil Goel, Liquidator of Gujarat Oleo Chem. Ltd. & Ors.	P. Vinay Kumar	Kanishk Khetan Anil Goel-R1 P. K. Mullick Deepak Kochhar-R2 Indravadan Rajivbhai Patel-R3

10:30 AM

(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Corrections

2.	Comp. App. (AT) (Ins) No. 221 of 2021	K.Srinivas Krishna Vs. Shyam Arora & Ors.	Rakesh Kumar	
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 263 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Siddharth World Trade Pvt. Ltd.	Kuashik Mishra	
4.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director.	Honey Satpal	
5.	Comp. App. (AT) (Ins) No. 280 of 2021	Bhavesh Gandhi Vs. Amluckie Investment Co. Ltd. & Ors.	Bani Dikshit	

6.	Comp. App. (AT) (Ins) No. 283 of 2021	Ashis Agarwal Suspended Partner Jericho Chemicals LLP Vs. Dynamic Engineers Ltd.	Abhinav Hansaria	
7.	Comp. App. (AT) (Ins) No. 292-293 of 2021	Sintex Industries Ltd. Vs. Punjab National Bank	Honey Satpal	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 108 of 2021	Narendra Kumar Rathi Vs. Union Roadways Ltd. & Anr.	Shivam Goel	Akash Srivastava (R2)
9.	Comp. App. (AT) (Ins) No. 136 of 2021	Export-Import Bank of India (Exim Bank) Vs. Raj Kumar Ralhan, Resolution Professional M/S Parabolic Drugs Ltd. & Ors.	Rakesh Gupta	Shumesh Dhawan (R1) Abhishek Anand (R3)
10.	Comp. App. (AT) (Ins) No. 143 of 2021	Shree Ambica Rice Mill Vs. Kanerji Agro Industries Ltd.	Karan Valecha	
11.	Comp. App. (AT) (Ins) No. 160 of 2021	PLBB Products Pvt. Ltd. Vs. Piyush Periwal & Ors.	Lzafeer Ahmad BF	Abhijit Sarkar-R1 Sidhartha Barua-R2 Anand Varma-R3

For Hearing

12.	Comp. App. (AT) (Ins) No. 1489 of 2019	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt Ltd & Ors.	Ankur Kashyap	Arjun Grover
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12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

13.	Comp. App (AT) (Ins) No. 1507 of 2019 Part Heard	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
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Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**